

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

25/09/2020

O.A./260/376/2020

MAHESWATA BEHERA
-V/S-
D/O POST

ITEM NO:5

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. R. K. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for the applicant and Mr. R. K. Kanungo, learned counsel who appears on behalf of the respondents through VC. Learned counsel for the applicant submitted that the applicant being GDS employee, had submitted an application for limited transfer which was rejected by the authorities vide order dated 16.09.2020 (Annexure A/11) on the ground of mismatch of TRCA. Though applicant had earlier submitted a representations dated 5.09.2020 and 7.9.2020 (Annexure A/12) agreeing to accept the post at Pallahat SO with lower TRCA, she has submitted a fresh representation dated 21.9.2020 (Annexure-A/10) for re-consideration of her request to be posted to Pallhat SO, where she is working since 17.8.2010 i.e. for more than ten years. Applicant's counsel further submitted that the grievance of the applicant will be addressed if a direction is given to respondent no. 2 for consideration of the said representations at Annexure-A/10.</p> <p>In view of the limited prayer made by learned counsel for the applicant and without expressing any opinion on the merit of the matter, the OA is disposed of at this stage with direction to respondent no. 2/Competent Authority to consider the representation dated 21.9.2020 of the applicant at Annexure A/10 for limited transfer to Pallahat at lower TRCA and dispose of the same by passing a speaking and reasoned order in accordance with the extant rules within a period of six weeks from the date of receipt of copy of this order and till then the status quo regarding applicant's present posting should not be disturbed.</p> <p>The OA stands disposed of accordingly. Copy of the order to learned counsel for both the sides, who may also take action on the basis of this order to be uploaded in Tribunal's website.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">sadish</p>